

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION No. 49 OF 2026

IN THE MATTER OF:

SANDEEP PANDEY

...APPLICANT

VERSUS

STATE OF UP & ORS.

...RESPONDENT

**AFFIDAVIT ON BEHALF OF THE NATIONAL MISSION FOR CLEAN GANGA**

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Date: 10 April, 2026

Place: New Delhi

**ADVOCATE FOR THE RESPONDENT:**

Gigi.C.George, Advocate  
Standing Counsel (UOI)  
Ch No. 457, Lawyers Block-1  
Delhi High Court, New Delhi  
Email- gigicgoerge.adv42@yahoo.in  
Mob-9810625315

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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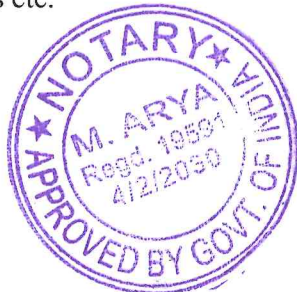
...RESPONDENT

**AFFIDAVIT ON BEHALF OF THE NATIONAL MISSION FOR CLEAN GANGA  
RESPONDENT NO. 1**

MOST RESPECTFULLY SHEWETH:

I, Anup Kumar Srivastava, aged about 59 years, presently working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), Ministry of Jal Shakti, Government of India, New Delhi do hereby solemnly affirm and state as under:

1. That I am presently working as Executive Director (Technical) in the NMCG, DoWR, RD & GR, Ministry of Jal Shakti, Government of India, New Delhi and am fully conversant with the facts and circumstances of the present case from the records, and duly authorized to submit this affidavit on behalf of the Respondent No. 1.
2. That at the outset it is submitted that NMCG is one of the authorities constituted in accordance with the provisions of sub-section 3 of Section 3 of the Environment (Protection) Act, 1986 vide notification no. S.O. No. 3187(E) dated 07.10.2016, published in the gazette of India. NMCG has been mandated with for the implementation of programs for protection, prevention and rejuvenation of river Ganga and its tributaries christened as the Namami Gange Programme (NGP) of the Central Government. The NGP focuses on effective abatement of pollution and rejuvenation, protection and management of the river Ganga and its tributaries through interventions like taking up sewerage infrastructure projects for interception, diversion and treatment of waste water discharge from open drains into the river through construction of new STPs and/or rehabilitation and augmentation of existing STPs, laying of sewage pipelines etc.



*(Handwritten signature)*

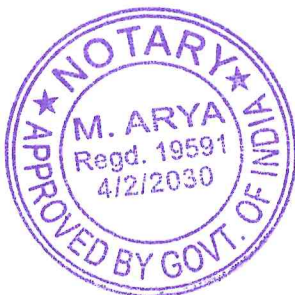
3. That the present matter pertains to grievances regarding the obstruction of the natural environmental flow (e-flow) of River Ganga, allegedly caused by a substantial portion of a dilapidated bridge, constructed during the British era, which has collapsed at Ganga Ghat in District Unnao, Uttar Pradesh. It is alleged that the said collapsed structure is impeding the natural flow of the river. The Applicant has also annexed a photograph depicting the obstruction caused by the collapsed bridge. The Hon'ble Tribunal has observed that the issue raises substantial questions relating to compliance with environmental norms, particularly with respect to the obstruction of the natural flow of River Ganga. In view of the grievances raised, the Hon'ble Tribunal has impleaded the concerned authorities, including the National Mission for Clean Ganga (NMCG), as Respondents in the present matter.
4. That it is respectfully submitted that, in view of the aforesaid, the National Mission for Clean Ganga vide its letter dated 16.03.2026 addressed to the District Magistrate, Chairperson, District Ganga Committee, Unnao, Irrigation Department, Government of U.P. sought a detailed report in the matter at the earliest, preferably by 31.03.2026.

Copy of the NMCG letter dated 16.03.2026 is marked and annexed herewith as '*Annexure – 1*'.

5. That it is respectfully submitted, that in compliance with the aforesaid communication, a report from the office of District Magistrate, Unnao dated 30.03.2026 has been received in the office of the National Mission for Clean Ganga. As per the said report, it is reported that the obstruction created by the collapsed bridge at Ganga Ghat, District Unnao, has been removed.

Copy of DM letter dated 30.03.2026, along with the report dated 21.03.2026 and coloured photographs of the site, is marked and annexed herewith as '*Annexure – 2*'.

6. That, the answering respondent herein craves leave of this Hon'ble Tribunal to file additional replies, if so required in future.
7. That in light of the above submission, it is respectfully submitted that this Answering Respondent NMCG, shall abide by any order(s) or direction(s) passed by this Hon'ble tribunal in this Application.



7

 3



DEPONENT

Date: 10 April, 2026

Place: New Delhi

**VERIFICATION**

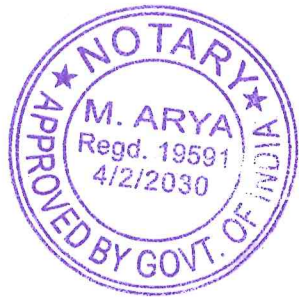
13 APR 2026

Verified at New Delhi on this day of April, 2026 that the contents of the aforesaid affidavit are true and correct to my knowledge and belief and nothing material has been concealed therefrom.





DEPONENT



**ATTESTED**

  
NOTARY PUBLIC

13 APR 2026

File No.: L-25012(11)/9/2026-O/o ED(TECH) NMCG

Date: 16<sup>th</sup> March, 2026

**Subject: O.A. No. 49/2026 – Sandeep Pandey Versus State of UP & Ors. - Obstruction of natural e-flow of River Ganga due to collapsed bridge at Ganga Ghat, District Unnao – reg.**

This has reference to the Hon'ble NGT order dated 5<sup>th</sup> February 2026 in the above mentioned OA. Issue raised in the matter is regarding obstruction of the natural e-flow of River Ganga due to a large portion of a dilapidated bridge, constructed during the British era, having collapsed at Ganga Ghat in District Unnao, Uttar Pradesh. It has been alleged that the collapsed structure is obstructing the natural flow of the river. Hon'ble NGT has given 4 weeks' time to file reply and next date of hearing in the matter is 20.04.2026.

Since, a reply is to be filed in the Hon'ble NGT, you are requested to look into the grievance raised and submit a report to the NMCG at the earliest, preferably by 31<sup>st</sup> March 2026.

(Anup Kumar Srivastava)

Executive Director –Technical, NMCG

To,

1. District Magistrate, Chairperson, District Ganga Committee, Unnao, Collectorate Building, Unnao -209801 (UP) e-mail : [dmunn@nic.in](mailto:dmunn@nic.in)
2. Engr-in-Chief, Irrigation Department, Govt of UP

Copy to:

PD, SMCG, UP, 6 Rana Pratap Marg, Prashasnik Bhawan, Uttar Pradesh Jal Nigam Mukhyalaya, Hazratganj, Lucknow – 226001: With a request to kindly coordinate in the matter.

Copy for information to:

1. PS to DG, NMCG

## कार्यालय जिलाधिकारी, उन्नाव

दूरभाष नं०0515-2020207(O), 2020201(R) Fax- 0515-20204003-मेल : dmunn@nlc.in

संख्या- 1008 /जिला0पत्रा0/2026  
सेवा में,

दिनांक : 30, मार्च 2026

कार्यकारी निदेशक, तकनीकी  
राष्ट्रीय स्वच्छ गंगा मिशन,  
नई दिल्ली।

विषय:- गंगाघाट, उन्नाव में गंगा नदी पर बने पुल के गिर जाने के कारण गंगा नदी के पर्यावरण प्रवाह में अवरोध उत्पन्न होने के सम्बन्ध में।

राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली के पत्रांक-L-25012(11)/9/2026-O/oED(TECH)NMCG के पत्र दिनांक 16.03.2026 के संदर्भ में जनपद उन्नाव के गंगाघाट में गंगा नदी पर स्थित ब्रिटिश कालीन पुल के एक बड़े भाग के गिर जाने के कारण कथित तौर पर गंगा नदी के पर्यावरणीय प्रवाह में व्यवधान उत्पन्न हो जाने के सम्बन्ध में सूचना चाही गयी है।

उपरोक्त के संदर्भ में उत्तर पूर्व रेलवे लखनऊ के कार्यालय के वरिष्ठ अनुभाग अभियन्ता (कार्य) लाईन लखनऊ पत्र सं० W/2/SSE/Words/Line/2026 दिनांक 21.03.2026 के द्वारा अपनी आख्या उपलब्ध करायी गयी है। जिसे संलग्न कर प्रेषित किया जा रहा है।

संलग्नक-उक्तवत्।

(गीराग, सीटी)  
30/3/26  
जिलाधिकारी, उन्नाव।

प्रतिलिपि:-

1. राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली।
2. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, उन्नाव।
3. अपर जिलाधिकारी (नमामि गंगे), उन्नाव।

जिलाधिकारी, उन्नाव।

NATIONAL MISSION FOR CLEAN GANGA

File No.: L-25012(11)/9/2026-O/o ED(TECH) NMCG

Date: 16<sup>th</sup> March, 2026

Subject: O.A. No. 49/2026 - Sandeep Pantley Versus State of UP & Ors. - Obstruction of natural e-flow of River Ganga due to collapsed bridge at Ganga Ghat, District Unnao - reg.

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*(Signature)*

(Anup Kumar Srivastava)  
Executive Director - Technical, NMCG

To,

1. District Magistrate, Chairperson, District Ganga Committee, Unnao, Collector's Building, Unnao -209801 (UP) e-mail : *dm.unnao@up.gov.in*
2. Engr-in-Chief, Irrigation Department, Govt of UP

Copy to:

PD, SMCG, UP, 6 Rana Pratap Marg, Prashasnik Bhawan, Uttar Pradesh Jal Nigam Mukhyalaya, Hazratganj, Lucknow - 226001: With a request to kindly coordinate in the matter.

Copy for information to:

1. PS to DG, NMCG

*DDO/EE PWD/EE Irrigation*  
*25/03/2026*  
*ADY (NMCG)/EE Jal Nigam*  
*for n.n. P. Srivastava*  
 GAURAN  
 GAURANG RATHI  
 Digitally signed by GAURANG RATHI  
 Date: 2026.03.16 15:03:44 +05'30'



Office of the  
Senior Section Engineer (Works)  
Line, Lucknow  
Date: 21/03/2026

Letter No.: W-2/SSE/Works/Line /2026

To,  
Sr. DEN-V-LKO

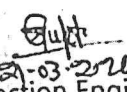
**Sub:** O.A. No. 49/2026 – Sandeep Pandey Versus State of U.P. & Others regarding obstruction of natural E-flow of River Ganga due to collapsed bridge at Ganga Ghat, District Unnao.

**Ref:** Executive Director (Technical), NMCG File No. L25012(11)/9/2026-O/o ED (TECH) NMCG dated 16/03/2026

Sir,

With reference to the subject and the letter cited above, it is submitted that no part of the collapsed bridge at Ganga Ghat, District Unnao is visible anymore. The obstruction that existed has been removed, as evidenced by the attached photograph. At present, agricultural activities are being carried out at the aforementioned site.

  
Assistant Divisional Engineer-II  
Northern, Railway Lucknow

  
Senior Section Engineer (Works)

Line, Lucknow  
रिजिस्ट्रार ऑफ इंजीनियरिंग (सिविल)/लखनऊ  
उत्तर प्रदेश  
Sr. Sec. Eng. (Works)  
N. Ry. Lucknow



Office of the  
Senior Section Engineer (Works)  
Line, Lucknow  
Date: 21/03/2026

Letter No.: W-2/SSE/Works/Line /2026

To,  
Sr. DEN-V-LKO

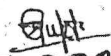
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Northern, Railway Lucknow

  
21-03-2026  
Senior Section Engineer (Works)  
Line, Lucknow  
दरिद्र बंध शोधकाली (कर्म)/लुकर  
उत्तर रेलवे  
Sr. Sec. Eng. (Works)  
N. Ry. Lucknow

